C.P No. 16/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES:

M/s. Life Insurance Corporation of India

V/s.

M/s. Sterling Biotech Limited

SECTION OF THE COMPANIES ACT: 117C of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Adv vidhyadhav for Applicant

2) Adv. Swah' Basque. For Respondent

1/6 Adv Prem Jha

## ORDER

## CP No. 16/117C/NCLT/MB/MAH/2016

At request of the parties, list this matter on 12.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)